

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **11.03.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of **Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),**
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 93/2025 For Stay IA No. 262/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & 28 Ors. WITH	Mr. Mayan H Jain	Mr. VVSN Raju- R7 R9 R24
2.	Comp App (AT) (CH) (Ins) No. 96/2025 For Stay IA No. 270/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	
3.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No. 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
4.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
5.	IA No. 1262/2024 (For Condone Delay) in Comp App (AT) (CH) No. 83/2024 For Exemption IA No. 1263/2024 For Stay IA No. 1264/2024	Venkata Shiva Prasad Devulapalli & Anr. Vs M Chandra Sekhar Rao & 14 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R11
6.	IA No. 247/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 86/2025 For Direction IA No. 246/2025 For Exemption IA No. 282/2025	GK Ispat Pvt. Ltd. Vs Pankaj Srivastava, RP of Katterra India Pvt. Ltd.	Mr. Pranav Gopalakrishnan	

02.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No. 374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Pankaj Srivastava IRP of Think & Learn Pvt. Ltd. & 3 Ors.	Mr. Thriyambak J Kannan	

After rising of 2pm-Chennai Bench

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 252/2025 (For Direction) IA No. 328/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in